

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3029
TO BE ANSWERED ON 03.08.2017**

POWER PROJECTS IN ANDHRA PRADESH

3029. SHRI M. RAJA MOHAN REDDY:

**Will the Minister of POWER
be pleased to state the project-wise details of the power projects of
Andhra Pradesh which are lying pending/sanctioned or on completion
stage as on date?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

**As per Section 7 of the Electricity Act 2003, any generating
company may establish, operate and maintain a generating station
without obtaining a license/permission under this Act, if it complies with
the technical standards relating to connectivity with the grid. Accordingly,
sanction of the Government is not required for setting up of thermal power
projects. However, for setting up of Hydroelectric Projects, the Detailed
Project Reports (DPRs) are required to be submitted for concurrence of
the Central Electricity Authority (CEA).**

**No hydroelectric project of the state of Andhra Pradesh is
pending for concurrence in CEA.**

**Five (05) thermal power projects and one (01) hydroelectric
project are under construction in the State of Andhra Pradesh. The details
are given at Annexure.**

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO UNSTARRED QUESTION NO. 3029
TO BE ANSWERED IN THE LOK SABHA ON 03.08.2017.**

**Details of Under Construction Power Projects in the State of Andhra
Pradesh**

| Sl. No. | Name of the project | Unit No | Capacity (MW) |
|----------------|--|----------------|----------------------|
| 1 | Dr.Narla Tata Rao TPS St-V | U-1 | 800 |
| 2 | Sri Damodaram Sanjeevaiah TPP St-II | U-1 | 800 |
| 3 | Rayalaseema TPP St-IV | U-6 | 600 |
| 4 | Bhavanapadu TPP Ph-I | U-1 | 660 |
| | | U-2 | 660 |
| 5 | Thamminapatnam TPP stage -II | U-3 | 350 |
| | | U-4 | 350 |
| 6 | Polavaram (12x80) (Hydro) | U1-U12 | 960 |
